

Name of Candidate eligible for Oral Test (Interview) for the post of Stenographer (L.G.), scheduled to be held on 13/08/2018 at 3:00 p.m. onwards in the Chamber of Hon'ble Principal Judge, City Civil and Sessions Court, 2nd Floor, Old Secretariat Building, Fort, Mumbai- 400 032. Candidate should take note of the instructions given below and report in the office at 2:00 p.m. sharp. Any change in the scheduled date and time of Oral test (Interview) will be displayed on the office Notice Board as well as on the official website <https://districts.ecourts.gov.in/india/maharashtra/mumbai-citycivil-court/recruit>

Sr. No.	Registration ID	Name of Candidate
1	DCR162603	RUPALI MAHENDRA SAWANE

Instructions to the candidate appearing for Oral Test (Interview):-

- 1) Candidate should bring original "HALL TICKET" without fail, otherwise she will not be allowed to appear for Oral Test.
- 2) Candidate would not be allowed to carry mobile phone or other electronic equipment in the Oral Test venue.
- 3) Candidate should maintain discipline at Oral Test venue.
- 4) Candidate should arrange for her travelling schedule according to the Oral Test date and time.
- 5) The candidate shall bring the following Original Certificates, including the Original Certificate/Documents in respect of Educational & Technical qualification as mentioned in the Application Form, alongwith attested photocopies thereof, **FOR VERIFICATION PURPOSE.**
 - i) Certificate or Proof of Date of Birth (Leaving/Birth Certificate/SSC).
 - ii) Certificates of having passed the qualifying the Examination/ Degree.
 - iii) Statements of Marks obtained at the qualifying Examination/ Degree.
 - iv) Certificates of character certifying that she bears good moral character from two respectable persons.
 - v) Certificate about prescribed knowledge in Computer operation issued by any of following Institution i.e.- (a) DOEACC/ NIELIT (b) University (c) C-DAC (d) MS-CIT (e) Vocational Course- State Government (f) Vocational Course-Central Government (g) I.T.I.- Central Government (h) I.T.I.- State Government (i) Technical Board.
 - vi) Certificate of requisite speed in English and Marathi Shorthand and Typing, issued by Bureau of Government Examination, Maharashtra State, OR Government Board OR I.T.I.
 - vii) Disability Certificate issued by the Civil Surgeon/ Medical Superintendent of concerned District Government Hospital, if applicable.
 - viii) A Caste Certificate from such authority as may be prescribed by the Government, wherever applicable
 - ix) Declaration of Small Family [Form "A" (original)], which is available below the advertisement.
 - x) No Objection Certificate from the Department, if the candidate is in Government Service.
 - xi) Identity Card such as Aadhaar Card, Voters Id and PAN Card.

By Order
Registrar, City Civil Court, Gr. Bombay.